

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 29.03.2016

CP No. 291/00008/2015 (OA No. 497/2012)

Mr. P.N. Jatti, counsel for applicant.
Mr. S.S. Sharma, counsel for respondents.

Apparently, the Hon'ble High Court of Rajasthan had taken the matter for consideration in Writ Petition; therefore, the Contempt Petition is dismissed. Notices are discharged while reserving the right of the applicant to revive it on conclusion of the Writ Petition.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

Kumawat